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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/109/2016  
NAME OF THE PETITIONER(S) : G. S. Rajesh  
NAME OF THE RESPONDENT(S) : Mars Consortium Infra Private Ltd & 5 Another  
UNDER SECTION : 397,398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

Pushpa Menon

Petitioner

24/3/17  
V. Ananthan for Pushpa Menon

S. Samthosh.

R2

Sat 25

For Giridharan

ORDER

Counsel representing both the parties are present. Counsel for R2 in CA 31/2017 prayed time for filing counter due to personal inconvenience of the senior counsel. At his request time is enlarged. Put up on 18.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)